

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO. 159
TO BE ANSWERED ON 02nd February, 2024

NEW SAINIK SCHOOLS IN ASSAM

159. SHRI PRADYUT BORDOLOI:

Will the Minister of DEFENCE be pleased to state:

- (a) the number of new Sainik Schools sanctioned in Assam;
- (b) the funds allocated for establishing these new Sainik Schools in Assam;
- (c) the expenditure incurred in the construction of these new Sainik Schools in Assam;
- (d) the information of any Public-Private Partnership (PPP) agreements signed with private entities for the establishment of the new Sainik Schools in Assam; and
- (e) if so, the details thereof and if not, the reasons for not engaging in PPP agreements?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) to (c): Under the initiative of setting up of 100 New Sainik Schools in Partnership mode with NGOs/Private bodies/State Governments, two New Sainik Schools have been approved by MoD at Dima Hasao and Cachar in the State of Assam. The expenditure for construction of new Sainik Schools in partnership mode is not incurred by the Ministry of Defence.

(d) & (e): Memorandum of Agreement, duly concurred/signed has not been received from Mahur Higher Secondary School, Dima Hasao. Also, Directorate of Secondary Education, Government of Assam has not deposited the requisite approval fee for new Sainik School at Cachar.
